

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23-03-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/427/IB/2020  
IN  
PETITION NUMBER : CP/550/IB/2018  
NAME OF THE PETITIONER : C. Ramasubramaniam (Liquidator)  
M/s Surana Corporation Ltd  
NAME OF THE RESPONDENTS : Satco Traders & Another  
UNDER SECTION : Sec 60(5) of IBC, 2016

**ORDER**

Ld. Counsel Mr. Vipin Warriar for the Applicant/Liquidator is present.  
Ld. Liquidator Mr. C. Ramasubramaniam is present in person.

List this matter on **23.04.2021** along with other connected applications for  
hearing.

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(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)

vs